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DR No. 512 / P.S

Dt. 26.02.2023

Annexure-2C/1

To

The Addl. Supdt. Of Police,
Joint Task Force, O/o the PCCF(WL) & CWLW,
Odisha, Bhubaneswar.

Ref:- Letter No 780/WL Dated 19.01.2023 in connection with WPC(PIL) No 14706 of 2022 filed by Gita Rout Vrs State of Odisha and others in Jashipur PS Case No 320 Dt. 21.12.2022 U/s- 302/34 IPC.

Sub:- Submission of investigation status report in Jashipur PS Case No 320 Dated 21.12.2022 U/s 302/34 IPC.

Sir,

With reference to the letter on the subject cited above, I am to submit that on 21.12.2022 at 04.15 PM Complt. Chelam Purty (28) W/o-Lt. Turam Purty of village Bakua, PO-Gudgudia, PS- Jashipur, Dist-Mayurbhanj appeared at Jashipur PS and presented a written report alleging therein that her husband Turam Purty was an eye witness to the death of an elephant by burning at Garandia (Jenabil Range) in Similipal jungle. He was warned by Sibashankar Samal (Ranger, Jenabil), Chandrabhanu Behera (Forester, Garandia Beat) and Binod Das (STPF) not to disclose the matter before anybody. But when the matter was disclosed, the above noted persons assaulted her husband and forcibly administered him poison, as a result her husband received severe injury in his body. Then her husband was shifted to CHC, Jashipur for treatment but the doctor referred him to SDH Karanjia and then to Cuttack medical. After getting sense, her husband said to her that the people of Forest Department assaulted him and gave poison. During treatment, doctor declared him dead. When the complt. was returning to her house along with the dead body of her husband, at Thakurmunda jungle they had tried to throw the dead body and when she opposed, they abused her in obscene languages and also misbehaved her. Hence, she reported the matter at PS for taking legal action against the culprits.

Basing on the written report of the complt., in my absence, SI Jaylita Swain of Jashipur PS registered Jashipur PS Case No 320dt 21.10.2022 U/s 302/34 IPC and took up the investigation. Subsequently, Insp. P. Mohanty took charge of the investigation of the case from SI J.L. Swain.

During course of investigation, it is ascertained that the deceased Turam Purty (32) S/o Dubraj Purty of village Bakua, PS- Jashipur, Dist-Mayurbhanj was working as Sabuja Bahini on daily wages basis at Gurandia Beat House under Jenabil Forest Range since April, 2020 and was staying at Manasi Camp. On 02.12.2022, during foot patrolling by Binod Das (STPF) in Jenabil WL. Range, Gurandia Section in the core area of Similipal, South W/L Division along with Sitaram Singh, Brahma Marandi, Motilal Nayak and deceased Turam Purty, they detected an elephant carcass near Bagiadhar Water fall near to Manasi camp. The carcass was 5 to 7 days old and it was in partly putrified condition. Then accused Binod Das, STPF reported to the accused Chandrabhanu Behera (Forester, Garandia Beat). Then both reported to the accused Sibashankar Samal (Ranger, Jenabil). Thereafter, all the accused persons including deceased Turam Purty and others burnt the elephant carcass from 04.11.2022 to 07.11.2022 and threw the residual bones of elephant carcass in to the Bagindhar water fall. After burning the carcass of the elephant,

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accused persons Sibashankar Samal, Chandrabhanu Behera and Binod Das warned the deceased Turam Purty not to disclosed the matter before anybody but when the fact was disclosed in media, they became angry on deceased Turam Purty and threatened him by saying that they will send him to jail establishing his involvement in elephant burning. On the day of occurrence i.e on 11.12.2023 morning while the deceased was at Guradia gate on duty, as per order of ACF Bidya Sagar, one Mathy Hansda and Abhijit Prakash Mohanta of Barahakamuda Camp proceeded to Bagiadhar water fall along with deceased to find out the clue from the spot regarding elephant burning and took some photographs from the spot. They left the deceased at Manasi campat about 03.30 PM to 04.00 PM. As the accused persons had threatened him to send to jail, out of fear, the deceased consumed poison which was kept at Manasi Camp for the purpose of cultivation of vegetables. Then he was shifted to CHC, Jashipur for treatment and subsequently referred to SDH Karanjia and then to SCB Medical college, Cuttack. During treatment at SCB, Medical College & Hospital, Cuttack on 15.12.2022 at 11.30 PM, he expired. In this connection, Mangalabag PS UD Case No 2723 Dated 16.12 2022 was registered. After PM examination, the dead body of deceased was handed over to his wife Chelam Purty (complt.) and the corpse was carried in an Ambulance accompanied by Sabujabahini staff Sitaram Sing and being escorted by Shri Nikesh Kumar Mohapatra, ACF, Similipal North, W/L Division, Jashipur, I/C Range officer Biranchinarayan Mohapatra, National Park Range and Pankanj Behera, Forester, Kendumundi Range in another vehicle. From Thakurmunda road, the dead body carrying Ambulance was also escorted by Inspr P. Mohanty, IIC Jashipur PS and staff to his village Bakua. Hence, the allegation made by the complt. That the accused persons tried to throw the dead body near Thakurmunda Jungle and misbehaved the Complt. Is totally false and fabricated.

Taking into account the statement of witnesses and available circumstantial evidence, it is well established that the intimidation of the accused persons as mentioned above frightened the deceased and forced him to commit suicide which is an act of abetment to commit suicide by the accused persons and as such all the accused persons are liable U/s 306 IPC.

During investigation of the case, the IO has taken up the following steps-

1. The IO SI Jaylalita Swain has examined the Complt and other witnesses and recorded their statements U/s 161 Cr.PC.
2. The IO has visited the spot and prepared spot map with indicating all relevant points.
3. The IO has utilized the services of scientific team to inspect the entire spot and collection of physical evidence.
4. He has seized approximately 500 grams urea fertilizer in a plastic bag on 22-12-2022 in presence of witnesses from the kitchen room of Manasi Camp during spot visit,
5. He has obtained the CDR and SDR of mobile No6371783360,955696908 9776869656 of accused persons namely Sibashankar Samal (Ranger, Jenabil), Chandrabhanu Behera (Forestor, Garandia Beat) and Binod Das (STPF) in Jenabil W/L.
6. He has got recorded the statement of witnesses namely Biranchi Narayan Mohapatra (41)S/o-Rabindranath Mohapatra of village Sanbisal, PS-Kaptipada, Dist-Mayurbhanj and, Sitaram Sing (48) S/o-LtSukra Sing of village Durdura, PS-Jashipur, Dist-Mayurbhanj U/s 164 CPC by the Hon'ble court of JMFC, Jashipur.
7. He has sent notices U/s 160 CrPC to the accused persons namely 1. Chandrabhanu Behera (43) S/o-Surendranath Behera At-Goily, PO-Matiagarh, PS-Jashipur, Dist- Mayurbhanj 2.Shiba

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Shankar Samal (34) S/o-Bidyadhar Samal At/Po-Badbhalia, PS- Suliapada, Dist-Mayurbhanj and 3. Binod Kumar Das (29) S/o-Pranabandhu Das, At-Godabhanga PO-Satakosia, PS-Mahuldia, Dist-Mayurbhanj.

8. He has seized Bed Head Ticket of deceased Turam Purty who got primary treatment at SDH, Karanjia on 11-12-2022 on production by Salge Majhi, pharmacist of SDH, Karanjia on 27-12-2022 in which the treating MO Dr. Mrutunjay has opined that "Alleged ingestion of unknown substance since 8 to 9 hrs, Patient tell himself that he was ingestion of Danadar, No external injury found in his body or no history of physical assault"
9. He has obtained the SCD from Mangalabag PS in Mangalabag PS UD Case No 2723Dt. 16.12.2022 along with PM report. On perusal of PM report, it was found that the PM conducting M.O, Dr Deepali Prusty, SCB, Medical college, Cuttack has opined that "The above findings on the body of deceased are ante mortem in nature and could have been caused on ingestion of toxic, noxious, irritant substance." The cause of death is due to poisoning and its complications. ii. Time since death is within 12-18 hours at the time autopsy.
10. He has seized the Staff Attendance Register of Manasi Camp in Gurandia Section under Jenabil Range on 21-01-2023 in presence of witnesses on production by Subash Sahu, Forester, Gurandia Section in which from the date of 05-12-2022 it was not maintained.
11. He has obtained sketch map of the spot from the Tahasildar, Jashipur.
12. He has seized a photograph of Bagidhar Water Fall where the remnants of elephant was disposed of on 21-01-2023 in presence of witnesses on production by Abhijit Prakash Mohanta, Forest Guard, UBK(Upper Barahakamuda), W/L Range.
13. He has arrested accused persons namely 1. Chandrabhanu Behera (43) S/o-Surendranath Behera At-Goily, PO-Matiagarh, PS-Jashipur, Dist- Mayurbhanj 2. Shiba Shankar Samal (34) S/o-Bidyadhar Samal At/Po-Badbhalia, PS- Suliapada, Dist-Mayurbhanj and 3. Binod Kumar Das (29) S/o- Pranabandhu Das, At-Godabhanga PO-Satakosia, PS-Mahuldia, Dist-Mayurbhanj and forwarded them to the Hon'ble court of JMFC, Jashipur on 16.02.2023

This is for your kind information please.

Yours faithfully.


IIC, Jashipur PS 20/02/23


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